(ख) यदि हां, तो क्या उनके स्थान पर नये महानिदेशक की नियक्ति दी गई है;

Written Answers

- (ग) यदि हां, तो कब और क्या यह सच है कि इस नियंबित के लिए योग्यता, वरिष्ठता और कार्यकुशलता की उपेक्षा करते हुए धाय को उच्च प्राथमिकता दी गई थी: भौर
- (घ) क्या यह सच है कि सरकार का ध्यान इस अनियमित्तता की ग्रोर दिलाया गया था, और यदि हाँ, तो इस संबंध में सरकार द्वारा क्या कार्यवाही को गई है ?

कृषि मंत्रालय में कृषि और सहका-रिता विभाग में राज्य मंत्री (श्री नितिश कुमार): (क) महोदय, डा० एन० एस रंधावा ने दिनांक 30 मार्च, 1990 की भारत सरकार के इवि अनुसंधान और शिक्षा विभाग के सचिव पद से कार्यभार त्याम दिया । इवि अनुसंधान ग्रीर शिक्षा विभाग के सचिव भारतीय कवि अनसंधान परिषद के महानिदेशक के रूप में भी कार्य करते हैं।

(ख) से (घ) बोई नई नियक्ति की गई । भारत सरकार के कृषि और सहकारिता विभाग के सचिव कृषि जनसंधान^{*} ग्रीर िरदत्ता सचित्र पद का अतिरिक्त कार्यभार संमाल रखा है।

Legislation to ban breast feeding substitutes

- 1140. SHRI B. K. HARIPRASAD: Will the Minister of WELFARE be pleased, to state:
- (a) whether Government have seen the newsreport. in April 1990 issue of Health for Millions regarding "resumption advertisements in printed, media and, TV despite adoption of Code on Breast' feeding By 'Government;.
- (b)' ..whether ' '.GbvernrV.' wmJd implement 'the' ban 'and Wring the guilty to book at the earliest, and":,*

(c) whether Government would legalise the Code with suitable changes to make it effective and implement the same?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRI-MATI USHA SINGH): (a)' Yes, Sir. In so far as advertisements on T.V. is concerned, the Ministry of Information, and Broadcasting had decided that advertisements for spoon fed complimentary foods can be accepted by Doordarshan and All India Radio only so long as the manufacturers and distributors of these products do not promote them as being suitable for use as partial or tot at • substitute for Breast milk. Each such proposal is required to be examined by them on its own merits before its final acceptance. Their is no legal ban on the print media.

- (b) A ban can be implemented after a legislation has been enacted on the subject.
- (c) Legislation on the subject will be introduced in Parliament as soon as possible.

Import of edible oils

- 1141. SHRI B. K. HARIPRASAD: Will the Minister of AGRICULTURE be pleased to state:
- ('a) whether imports of edible oils are being planned due to failure of technology mission On oilseeds and failure of CLUSA/CIDA projects started in 1979 to improve production and productivity as appeared in the Financial Express of the 21st May, 1990;
- (b) whether it. is a .fact that NDDB has. .spent' large funds in prompting salej?.and advertising..of .'. Dhara "oils both imported, and. ..indigenous" 'thereby leading to higher demahd'^ajp "" -t. .(e)'Whether "all workc relating .-- .to drls wCduld .be,, entrusted!; .to the National Vegetable Oilseeds Board-BOW